

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT)(Ins.) No.766 of 2020

IN THE MATTER OF:

M/s Metal Gems

...Appellant

Vs.

M/s Saranya Forgings & Engineers India Pvt. Ltd.

...Respondent

Present:

For Appellant: Dr. Harsh Surana, Advocate

**ORDER
(Through Virtual Mode)**

24.03.2021: Due to paucity of time, the matter is adjourned.

Let the matter be fixed 'For Hearing' on **23rd April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/RR